

**IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
KOLKATA**

REGIONAL BENCH – COURT NO.2

Service Tax Miscellaneous Application No. 75949 of 2023 (EH)

In

Service Tax Appeal No. 75095 of 2017

(Arising out of Order-in-Original No.68/COMMR/ST-II/KOL/2016-17 dated 23/09/2016 passed by Commissioner of Service Tax-II, Kolkata)

M/s. Kunjal Synergies Pvt. Ltd.

(Everest House, 46C, Jawaharlal Nehru Road, Kolkata-700071)

Appellant

VERSUS

Commr. of Service Tax, Kolkata

(180, Shantipally, Rajdanga Main Road, 3rd Floor,
Kolkata, 700107)

Respondent

APPEARANCE :

Mr. Ankit Kanodia & Ms Megha Agarwal, both Advocate for the Appellant

Mr. S. S. Chattopadhyay, Authorized Representative for the Respondent

CORAM:

HON'BLE MR. R. MURALIDHAR, MEMBER (JUDICIAL)

HON'BLE MR. RAJEEV TANDON, MEMBER (TECHNICAL)

MISCELLANEOUS ORDER NO. 75005/2024

Date of Hearing : 10.01.2024

Date of Decision: 10.01.2024

PER R. MURALIDHAR:

The Learned Counsel submits that the amount involved in the present case is for Rs. 2.73 crores and the issue is squarely covered by several decisions of the Tribunal.

2. Considering these facts, we allow the Early Hearing Application.

3. The Registry is directed to list the Appeal on **31st January 2024.**

Sd/-

**(R. Muralidhar)
Member (Judicial)**

Sd/-

**(Rajeev Tandon)
Member (Technical)**

Pooja